

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5586

ANSWERED ON:16.05.2007

SETTING UP OF SOLATIUM FUND

Deshmukh Shri Subhash Sureshchandra;Khaire Shri Chandrakant Bhaurao;Meghwal Shri Kailash;Tripathy Shri Braja Kishore

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government proposes to create Solatium Fund for providing financial assistance to the dependent of the victims of the road accidents;
- (b) if so, the details thereof?
- (c) the time by which the said Fund is likely to be created;
- (d) whether the Government also proposes to allow out-of-court settlements for road accidents; and
- (e) if so, the details thereof including the guidelines for such settlements?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H.MUNIYAPPA)

(a) to (c): A Solatium Fund is already in existence since 1989 to provide compensation to the road accident victims in the hit and run cases. The Government also made a scheme called "Solatium Scheme 1989", specifying the manner in which the scheme shall be administered by the General Insurance Corporation as well as the procedure to be followed by the authorities while considering the application for compensation in the hit and run cases.

(d) & (e): Yes, Sir. It has been proposed that the insurer shall endeavour to settle the claims out of the Tribunal or a civil court directly with the claimant either suo-moto or on receipt of a notice within a period of three months, by mutual consent and on receipt of the compensation by the claimant, the Tribunal or the court shall, if satisfied that a lawful compromise or agreement has been arrived at by them, dispose of the application filed by the claimant in this regard.